

**The Deputy Minister of Commerce and Industry (Shri Karmarkar):** 'Tea cess' collected under the Central Tea Board Act, 1939, during the 12 months ending the 30th September, of 1948, 1949, 1950 and 1951 is Rs. 50.24 lakhs, Rs. 60.18 lakhs, Rs. 73.91 and Rs. 92.60 lakhs respectively. The amount of export duty collected on tea during the financial years 1948-49, 1949-50, 1950-51 and 1951-52 is Rs. 10.83 crores, Rs. 10.98 crores, Rs. 10.47 crores and Rs. 9.09 crores, respectively.

#### D. D. T. FACTORY

**44. Dr. Ram Subhag Singh:** Will the Minister of Works, Production and Supply be pleased to state;

(a) whether Government's proposal to establish a D.D.T. Factory has been finalised; and

(b) if so, where that factory is likely to be established?

**The Minister of Production (Shri K. C. Reddy):** (a) Yes.

(b) At Delhi.

#### PLANNING IN MANIPUR

**45. Shri L. J. Singh:** (a) Will the Minister of Planning be pleased to state what steps are taken under the Five Year Plan with respect to Manipur State?

(b) Has a Committee been formed to see the planning through?

(c) If so, who are the members of the Committee?

(d) What is the amount of the allocation earmarked for planning in Manipur?

**The Minister of Planning and River Valley Schemes (Shri Nanda):** (a) A Development Plan costing Rs. 105 crores for the Manipur State has been approved by the Planning Commission.

(b) No Committee has been formed for the purpose. Development Plans were approved by the State Advisory Council, before submission to the Central Government.

(c) The Advisory Council consists of the following members:—

- (1) Shri S. Samarendra Singh
- (2) Shri M. Chandra Singh
- (3) Shri N. Ibomacha Singh
- (4) Shri Indramani Singh
- (5) Shri A. Gourbidhu Singh
- (6) Shri Md. Alimuddin

(7) Shri Teba Kilong and

(8) Shri Thisan Lukham.

(d) A provision for Rs. 18.56 lakhs has been made in the current year's budget of the Central Government for the Development Plans of the Manipur State.

#### YARN AND CLOTH SUPPLIES TO STATES

**46. Shri Sanganna:** Will the Minister of Commerce and Industry be pleased to state the number of bales of coarse, medium and fine yarn and cloth supplied to each State during the last three years?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** Statements showing supplies of yarn and cloth to each State during the past three years are laid on the Table of the House. [See Appendix II, annexure No. 25.]

Figures for yarn are given according to counts. But figures for cloth according to categories were not maintained during those years.

#### BOUNDARY DEMARCATION

**47. Shri B. K. Das:** Will the Prime Minister be pleased to state:

(a) what progress has been made up-to-date regarding the demarcation of boundaries between East Bengal and West Bengal, Assam and Tripura;

(b) what territories are under dispute and require settlement during the demarcation of boundaries; and

(c) at what places differences have arisen as to the interpretation of the Radcliffe Award or the decision of the Bagge Tribunal?

**The Prime Minister (Shri Jawaharlal Nehru):** (a) *West Bengal—East Bengal.*—(i) Out of approximately 830 miles of this boundary, demarcation has taken place of various sectors aggregating 382 miles. In regard to a sector of approximately 70 miles between Murshidabad (West Bengal) and Rajshahi (East Bengal), which was the subject of Dispute No. I before the Bagge Tribunal, air survey of the boundary and hydrographic survey of the Ganges river have been completed. The oftake of the Mathabanga, which was the subject of Dispute No. II before the Bagge Tribunal, has been jointly determined. Demarcation of the remainder of this boundary is being jointly carried out by the Directors of Land Records of West Bengal and East Bengal.